

>

Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be Laid on the Table of the House. Shri Sharad Pawar.

...(Interruptions)

THE MINISTER OF AGRICULTURE AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD PAWAR): Madam, I beg to lay on the Table :--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Plant Health Management, Hyderabad, for the year 2010-2011.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Plant Health Management, Hyderabad, for the year 2010-2011, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Plant Health Management, Hyderabad, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No.LT 6304/15/12]

(3) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Gujarat State Seeds Corporation Limited, Gandhinagar, for the year 2010-2011.
 - (ii) Annual Report of the Gujarat State Seeds Corporation Limited, Gandhinagar, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No.LT 6305/15/12]

(5) A copy of the Outcome Budget (Hindi and English versions) of the Department of Agriculture and Cooperation, Ministry of Agriculture for the year 2012-2013.

[Placed in Library, See No.LT 6306/15/12]

...(Interruptions)

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants (Hindi and English versions) of the Ministry of Home Affairs (Volume-I) for the year 2012-2013.

[Placed in Library, See No.LT 6307/15/12]

- (2) Detailed Demands for Grants (Hindi and English versions) of the Ministry of Home Affairs (Volume-II) (Union Territories without Legislation) for the year 2012-2013.

[Placed in Library, See No.LT 6308/15/12]

(3) Outcome Budget of the Ministry of Home Affairs for the year 2012-2013.

[Placed in Library, See No.LT 6309/15/12]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY):
Madam, on behalf of my senior colleague, Shri Ghulam Nabi Azad, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Detailed Demands for Grants (Hindi and English versions) of the Ministry of Health and Family Welfare for the year 2012-2013.

[Placed in Library, See No.LT 6310/15/12]

(2) Outcome Budget of the Ministry of Health and Family Welfare for the year 2012-2013.

[Placed in Library, See No.LT 6311/15/12]

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Detailed Demands for Grants of the Ministry of New and Renewable Energy for the year 2012-2013.

[Placed in Library, See No.LT 6312/15/12]

(2) Outcome Budget of the Ministry of New and Renewable Energy for the year 2012-2013.

[Placed in Library, See No.LT 6313/15/12]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Madam, on behalf of my colleague, Kumari Selja, I beg to lay on the Table :-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Tibetan Studies, Varanasi, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Tibetan Studies, Varanasi, for the year 2010-2011, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Tibetan Studies, Varanasi, for the year 2010-2011.

[Placed in Library, See No.LT 6314/15/12]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Victoria Memorial Hall, Kolkata, for the year 2007-2008, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Victoria Memorial Hall, Kolkata, for the year 2007-2008.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No.LT 6315/15/12]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the

Victoria Memorial Hall, Kolkata, for the year 2008-2009, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Victoria Memorial Hall, Kolkata, for the year 2008-2009.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No.LT 6316/15/12]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the North Zone Cultural Centre, Patiala, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Zone Cultural Centre, Patiala, for the year 2010-2011.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No.LT 6317/15/12]

(8) A copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Ministry of Housing and Urban Poverty Alleviation for the year 2012-2013.

[Placed in Library, See No.LT 6318/15/12]

- (ii) Detailed Demands for Grants of the Ministry of Culture for the year 2012-2013.

[Placed in Library, See No.LT 6319/15/12]

- (iii) Outcome Budget of the Ministry of Culture for the year 2012-2013.

[Placed in Library, See No.LT 6320/15/12]

...(Interruptions)

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): Madam, I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Law and Justice for the year 2012-2013.

[Placed in Library, See No.LT 6321/15/12]

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): Madam, I beg to lay on the Table :-

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Youth Affairs and Sports for the year 2012-2013.

[Placed in Library, See No.LT 6322/15/12]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Authority of India, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Authority of India, New

Delhi, for the year 2009-2010.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No.LT 6323/15/12]

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Madam, I beg to lay on the Table :--

(1) A copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Ministry of Consumer Affairs, Food and Public Distribution for the year 2012-2013.

[Placed in Library, See No.LT 6324/15/12]

- (ii) Outcome Budget of the Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution for the year 2012-2013.

[Placed in Library, See No.LT 6325/15/12]

- (iii) Outcome Budget of the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution for the year 2012-2013.

[Placed in Library, See No.LT 6326/15/12]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

- (i) G.S.R. 886/(E)/Ess.Com./Sugar published in Gazette of India dated 16th December, 2011 regarding finalization of levy price notified for sugar season 1996-1997 to 2000-2001.

[Placed in Library, See No.LT 6327/15/12]

- (ii) G.S.R. 859/(E)/Ess.Com./Sugar published in Gazette of India dated 5th December, 2011 notifying the Factory-wise Fair and Remunerative Price of Sugarcane for the sugar season 2007-2008.

[Placed in Library, See No.LT 6328/15/12]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Madam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under sub-clause (2) of Clause 2 of the Foreigners Order, 1948:-

- (1) S.O. 340(E) published in Gazette of India dated 28th February, 2012, appointing the Senior Immigration Officer, Bureau of Immigration, Raxaul as the "Civil Authority" for the purpose of the said Order for the Immigration Check Post located at Raxaul falling under the District East Champaran in the State of Bihar with effect from 29th February, 2012.

- (2) S.O. 330(E) published in Gazette of India dated 24th February, 2012, appointing the Chief Immigration Officer, Ahmedabad to perform the functions of the "Registration Officer" under the said Rules and the Foreigners Order 1948 for the jurisdiction of the Ahmedabad International Airport in the State of Gujarat with effect from 29th February, 2012.

- (3) S.O. 331(E) published in Gazette of India dated 24th February, 2012, appointing the Chief Immigration Officer, Ahmedabad as the "Civil Authority" for the purposes of the said Order for the jurisdiction of the Ahmedabad International Airport in the State of Gujarat with effect from 29th February, 2012.

- (4) S.O. 146(E) published in Gazette of India dated 24th February, 2012, appointing the Foreigners Regional Registration Officer, Calicut (Kozhikode) as the "Civil Authority" for the purposes of the said Order for the jurisdiction of the Kozhikode comprising of Kozhikode City Police Commissionerate, Kozhikode Rural Police District and District of Malapuram including Calicut (Kozhikode) International Airport and Calicut (Kozhikode) Seaport in the State of Kerala with effect from 29th February, 2012.
- (5) S.O. 147(E) published in Gazette of India dated 24th February, 2012, appointing the Foreigners Regional Registration Officer, Calicut (Kozhikode) to perform the functions of the "Registration Officer" under the said Rules and the Foreigners Order 1948 for the jurisdiction of the Kozhikode comprising of Kozhikode City Police Commissionerate, Kozhikode Rural Police District and District of Malapuram including Calicut (Kozhikode) International Airport and Calicut (Kozhikode) Seaport in the District of Malapuram in the State of Kerala with effect from 29th February, 2012.
- (6) S.O. 148(E) published in Gazette of India dated 24th February, 2012, appointing the Foreigners Regional Registration Officer, Cochin (Kochi) as the "Civil Authority" for the purposes of the said Order for the jurisdiction of the whole Ernakulam Revenue District comprising of Kochi City Police Commissionerate, Kochi and Ernakulam Rural District, including Cochin (Kochi) International Airport in the State of Kerala with effect from 31st January, 2012.
- (7) S.O. 149(E) published in Gazette of India dated 24th February, 2012, appointing the Foreigners Regional Registration Officer, Cochin (Kochi) to perform the functions of the "Registration Officer" under the said Rules and the Foreigners Order 1948 for the jurisdiction of the whole Ernakulam Revenue District comprising of Kochi City Police Commissionerate and Ernakulam Rural District, including Cochin (Kochi) International Airport in the State of Kerala with effect from the 31st January, 2012.
- (8) S.O. 150(E) published in Gazette of India dated the 24th February, 2012, appointing the Foreigners Regional Registration Officer, Thiruvananthapuram as the "Civil Authority" for the purposes of the said Order for the jurisdiction of the whole Thiruvananthapuram District, comprising both the City and the Rural Police Districts including Thiruvananthapuram International Airport in the State of Kerala with effect from 31st January, 2012.
- (9) S.O. 151(E) published in Gazette of India dated 24th February, 2012, appointing the Foreigners Regional Registration Officer, Thiruvananthapuram to perform the functions of the "Registration Officer" under the said Rules and the Foreigners Order 1948 for the jurisdiction of the whole District of Thiruvananthapuram comprising both the City and Rural District, including Thiruvananthapuram International Airport in the State of Kerala with effect from the 31st January, 2012.

[Placed in Library, See No.LT 6329/15/12]

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): Madam, I beg to lay on the Table a copy of the Annual Statement (Hindi and English versions) regarding discretionary allotments made under 5 per cent discretionary quota during the calendar year 2011.

[Placed in Library, See No.LT 6330/15/12]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Madam, I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) for the year 2012-2013 of the Flagship Programmes.

[Placed in Library, See No.LT 6331/15/12]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Madam, on behalf of my colleague, Dr. S. Jagathrakshakan, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Information and Broadcasting for the year 2012-2013.

[Placed in Library, See No.LT 6332/15/12]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA): Madam, I beg to lay on the Table a copy of the Central Wakf Council (Amendment) Rules, 2012 (Hindi and English versions) published in the Notification No. G.S.R. 240(E) in Gazette of India dated the 22nd March, 2012 under sub-section (3) of Section 12 of the Wakf Act, 1995.

[Placed in Library, See No.LT 6333/15/12]

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI ASHWANI KUMAR): Madam, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Planning for the year 2012-2013.

[Placed in Library, See No.LT 6334/15/12]

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत): महोदया, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ -

1. वर्ष 2012-2013 के लिए खाद्य प्रसंस्करण उद्योग मंत्रालय की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No.LT 6335/15/12]

2. वर्ष 2012-2013 के लिए कृषि मंत्रालय की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No.LT 6336/15/12]

3. वर्ष 2012-2013 के लिए खाद्य प्रसंस्करण उद्योग मंत्रालय का परिणामी बजट।

[Placed in Library, See No.LT 6337/15/12]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): Madam, I beg to lay on the Table a copy of the Central Reserve Police Force (Amendment) Rules, 2011 (Hindi and English versions) published in the Notification No. G.S.R. 95(E) in Gazette of India dated 21st February, 2011 under sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949.

[Placed in Library, See No.LT 6338/15/12]

...(Interruptions)